NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.169 of 2020

IN THE MATTER OF:

Gouri Bio Dairy & Milk Products Pvt. Ltd. ...Appellant
Through its shareholder: Sanjay Soni

Versus

Registrar of Companies, Jharkhand ...Respondent

For Appellant: **None**

For Respondent: **None**

O R D E R
(Virtual Mode)

25.02.2021 None is present for either parties in Virtual Mode.

List the Appeal 'for admission (after Notice) hearing' on 12th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md